

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:622

ANSWERED ON:25.11.2005

DISINVESTMENT OF PUBLIC SECTOR UNDERTAKINGS

Agarwal Shri Dharendra;Krishnadas Shri N.N.;Pallani Shamy Shri K.C .;Pathak Shri Brajesh;Rana Shri Kashi Ram;Swain Shri M.A. Kharabela

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is looking at disinvesting small portion of equity in profit making public sector enterprises;
- (b) if so, the details thereof;
- (c) whether Government is planning to review the existing FDI policy with a view to further liberalise it; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. PALANIMANICKAM)

(a)&(b) Government has decided, in principle, to list large, profitable Central Public Sector Enterprises (CPSEs) on domestic stock exchanges and to selectively sell small portions of equity in listed, profitable CPSEs (other than the navaratnas).

Disinvestment decisions are taken by the Government on a case-by-case basis by following the established procedure. Consultations within the Government take place from time to time and formal decisions are taken in the Cabinet / Cabinet Committee on Economic Affairs (CCEA).

(c)&(d) Information is being collected and will be laid on the Table of the House.